

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**MA No.4 of 2021
IN
TP No.07/GB/2016
[CP No.969 of 2012]**

Coram:

Hon'ble Shri H. V. Subba Rao, Member (J): **Hearing**
through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): **Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2021**

Name of the Company: Shobha K. Mani
V/s
Gomukhi Construction Pvt. Ltd.

Under Section 447, 448 & 449 of Companies Act,
2013

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MS. SHOBHA K. MANI	in person	Petitioner	Present in Video Conference
2.	NONE	-	Respondent	

ORDER
Date of Order: 17.08.2021

Matter is taken up through Video Conferencing.

2. Heard the Petitioner appeared in person. She has also submitted the entire matters of this case relating to the Application filed before the Hon'ble CLB, Kolkata and subsequent Orders. She has also stated that the Respondent Gomukhi Construction Pvt. Ltd. is avoiding to appear in this matter. Hence, her prayer made in the Petition may be allowed.

3. Since no one is present from the side of the Respondent Gomukhi Construction Pvt. Ltd., the matter is not concluded. The Petitioner is directed to convey the next date of hearing to the Respondent.

4. **List the matter on 31.08.2021.**

Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)

Sd/-
(H. V. Subba Rao)
Member (Judicial)

/Deka-17.08.2021/